## GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

## RAJYA SABHA UNSTARRED OUESTION NO. 1120

ANSWERED ON 09.12.2025

#### DEVELOPMENT OF ONE NATION ONE PORT FRAMEWORK

#### 1120. SHRI SANA SATHISH BABU:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government has considered developing a "One Nation One Port" framework to standardise operations, digital systems and regulatory processes across all major and non-major ports;
- (b) the details of measures taken so far, including progress made under the National Logistics Portal Marine (NLP-Marine) for unified digital integration, across the country, port-wise;
- (c) whether any assessment has been made regarding benefits such as lower logistics cost and improved cargo-handling efficiency; and
- (d) the steps proposed to ensure uniformity in port infrastructure and systems, especially for ports in Andhra Pradesh?

### **ANSWER**

# MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (d) Yes. The Ministry of Ports, Shipping and Waterways has launched the "One Nation One Port Process" (ONOP) framework to ensure uniformity in port processes across all ports in the country including Andhra Pradesh. The measures undertaken include aligning the ONOP framework to upgrade the National Logistics Portal – (Sagar Setu) for seamless electronic submission and processing of all ship-related information across all ports in the Country. It aims at complying with the International Conventions and integrates key stakeholders such as Port Authorities, Customs, Immigration, Port Health Organisations, Directorate General of Shipping on a unified platform. The implementation is expected to reduce 33% of the documentation leading to enhancing efficiency and reduction in cost and time.

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